SHANTAI INDUSTRIES LIMITED

Registered Office: Shop 10, 2nd Floor, Agrasen Point, Nr Agrasen Bhavan, Citylight Road, Bharthana, 395007, Surat, Surat City, Gujarat, India; Tel: 0261-2211212; Email: shantaiindustriesltd@gmail.com; Website: www.shantaiindustrieslimited.com; Corporate Identification Number: L46411GJ1988PLC013255*

**The year of incorporation as reflected on the MCA portal & BSE presently shows 1988; however, the Company was originally incorporated on 09 April 1985 as per their certificate of incorporation. Accordingly, to align the Corporate Identification Number (CIN) with the actual year of incorporation, the Company is in the process of changing its CIN to reflect the correct year.*
In this regard, the Company had filed the Change Request Form (CRF) with the Registrar of Companies for rectification of the aforesaid discrepancy. However, the said application has been rejected by the Registrar of Companies vide intimation dated February 25, 2026.

This Advertisement is being issued by, Saffron Capital Advisors Private Limited (**"Manager to the Offer"**), on behalf of, Radhe Dhokla Private Limited (**"Acquirer 1"**), Pandav Dishant Kanubhai (**"Acquirer 2"**), Nikunj Vijaybhai Prajapati (**"Acquirer 3"**), Pandav Jinesh Kanaiyalal (**"Acquirer 4"**) and Pandav Pradipkumar Vijaybhai (**"Acquirer 5"**) (hereinafter **Acquirer 1, Acquirer 2, Acquirer 3 , Acquirer 4 and Acquirer 5** collectively referred to as **"Acquirers"**), to acquire up to 19,20,000* (**Nineteen Lakh Twenty Thousand**) fully paid-up Equity Shares of face value of ₹ 2/- (**Rupees Two only**) each for cash at a price of ₹ 21/- (**Rupees Twenty One only**) per Equity Shares aggregating up to ₹ 4,03,20,000/- (**Rupees Four Crore Three Lakh Twenty Thousand only**), representing 25.60%* (**Twenty-Five Point Six Zero Percent**) of the Voting Share Capital of the Target Company, to the Public Shareholders of Shantai Industries Limited (**"Target Company"**) pursuant to and in compliance with the requirements of the Securities and Exchange Board of India (**Substantial Acquisition of Shares and Takeovers**) Regulations, 2011, as amended (**"SEBI (SAST) Regulations, 2011"**) (**"Offer"** or **"Open Offer"**).

** As per Regulation 7 of the SEBI (SAST) Regulations, 2011, the Offer Size, for the Open Offer under Regulations 3(1) and 4 of the SEBI (SAST) Regulations, 2011 should be for at least 26% (Twenty Six Percent) of the Voting Share Capital of the Target Company. However, the Offer Size is restricted to 19,20,000 (Nineteen Lakh and Twenty Thousand) Equity Shares, being the Equity Shares held by the Public Shareholders, representing 25.60% (Twenty-Five Point Six Zero Percent) of the Voting Share Capital of the Target Company.*

Kind Attention- Physical Shareholders of Shantai Industries Limited

Eligible Shareholders holding Equity Shares in physical form and who have not received the physical copy of Letter of Offer (**"LOF"**) for any reason whatsoever, may send request to Registrar & Transfer Agent to the Open Offer, **Purva Sharegistry (India) Private Limited** at support@purvashare.com and avail soft copy of the LOF. Alternatively, Eligible Shareholders may also download the soft copy of LOF from the website of SEBI's website www.sebi.gov.in or Manager to the Offer www.saffronadvisor.com or BSE www.bseindia.com. Eligible Shareholders are required to refer to the Section titled "Procedure for Acceptance and Settlement of the Offer" at page no. 54 of the LOF in relation to inter alia the procedure for tendering their Equity Shares in the Open Offer and are required to adhere to and follow the procedure outlined therein.

Capitalised terms used but not defined in this Advertisement shall have the same meanings assigned to such terms in the Public Announcement and/or DPS and/or LOF and/or Offer Opening Public Announcement cum Corrigendum. The Acquirers accept full responsibility for the information contained in this Advertisement and also for the obligations of the Acquirers as laid down in SEBI (SAST) Regulations, 2011.

ISSUED BY THE MANAGER TO THE OPEN OFFER ON BEHALF OF THE ACQUIRERS	REGISTRAR TO THE OPEN OFFER
SAFFRON energising ideas	
Saffron Capital Advisors Private Limited 605, Sixth Floor, Centre Point, Andheri-Kurla Road, J. B. Nagar, Andheri (East), Mumbai - 400 059, Maharashtra, India. **Tel. No.:** +91 22 49730394; **Email:** openoffers@saffronadvisor.com; **Website:** www.saffronadvisor.com; **Investor grievance id**: investorgrievance@saffronadvisor.com; **SEBI Registration:** INM000011211; **Validity:** Permanent **Contact Person:** Pooja Jain / Shivam Sharma	**Purva Sharegistry (India) Private Limited** Unit No. 9, Ground Floor, Shiv Shakti Industrial Estate, J. R. Boricha Marg, Lower Parel East, Mumbai – 400011, Maharashtra, India **Tel No.:** 91 022-31998810 / 49614132 **Email id:** support@purvashare.com **Website:** www.purvashare.com **SEBI Registration Number:** INR000001112 **Validity:** Permanent **Contact Person:** Ms. Deepali Gaonkar

Place: Surat
Date: May 29, 2026